

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4432
ANSWERED ON:21.12.2011
MAKING PROPERTY DETAILS PUBLIC
Shukla Shri Balkrishna Khanderao Balu Shukla

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether the Central Information Commission (CIC) has directed the Central Bureau of Investigation (CBI) to make the property details of the class-I officers of the All India Services posted in Delhi and Mumbai public; and

(b) if so, the details thereof?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a): No, Madam. However, the Central Government has issued instructions to the Ministries/Departments concerned for placing the immovable property returns of All India Services (AIS) and Group A officers in public domain. Immovable property returns of IAS officers has been hosted in the website of Department of Personnel & Training.

(b): Does not arise.